

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/3765(MB)2018

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Zubin Shekary**

Vs

BSR And Company Llp.

For OC : Zubin Daday Shekary.

For CD : Adv. Anindita Roy Choudhary a/w Adv. Sushrot Garg
& Adv. Aakruti Jayendan i/b AZB Partners.

Section 9 of IBC

ORDER

Applicant/OC appears in person and requests for time for hearing as he has engaged a new Counsel. Allowed. **List on 03.06.2024 for hearing.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)